

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 22nd March, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 155/2016(CZ)	Sanjay Yadav Vs. State of M.P. & Ors.	Mr. Shreyas Dharmadhikari, Adv.	
2.	Original Application No. 19/2017(CZ)	Shri Purushottam Dangi Vs M.P. Road Development Corp. & 10 Ors.	Mr. Aditya Vijay Singh, Adv.	
3.	Original Application No. 36/2017(CZ)	Narbada Prasad Sharma Vs DGMS & Ors.	Mr. Rohit Sharma, Adv.	
FOR HEARING				
4.	Original Application No. 195/2014(CZ)	Sanjeev Dutta & Anr. Vs. National Thermal Power Corporation Ltd. & 9 Ors.	Mr. Shaurabh Sharma, Adv. Mr. Santanoo Saxena, Adv. Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. Mr. Om Shankar Shrivastava Adv. for R-5,6 Mr. Sachin K. Verma, Adv.	
5.	Original Application No. 196/2014 (CZ)	Rashmi Singh Vs. National Thermal Power Corporation Ltd. & 8Ors.	Mr. Saurabh Sharma, Adv. Mr. Rahul Choudhary, Adv. Mr. OmShankarShrivastava,Adv. Mr. Rohit Sharma, Adv. Ms. Parul Bhadoriya Adv. Mr. V.K.Choudhary, Adv. Mr. Sachin K. Verma, Adv.	
6.	Original Application 101/2016 (CZ)	Rajesh Rangari Vs. Union of India & 5 Ors.	Mr. Saurabh Sharma, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Amrito Das, Adv. Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv. Mr. Sidharth Chouhan, Adv.	
7.	Original Application No. 07/2016(CZ)	Ramesh Agrawal Vs. Chhatisgarh Environment Conservation Board & Ors.	Mr. Saurabh Sharma, Adv. Mr. Hemant Shrivastava, Adv. Mr. Shrey raj Saxena, Adv. Mr. Pulkit Godha, Adv.	
8.	Original Application No. 12/2017(CZ)	Haribol Das Baba Vs State of Rajasthan & 52 Ors.	Mr. Sambhav Sogani, Adv.	
9.	Original Application No. 124/2014(CZ)	Ajay Dubey (Fly Ash) Vs. State of Chhattisgarh & 3 Ors.	Mr. Rajesh Chand, Advocate Ms. Parul Bhadoria Adv. Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. Mr. Siddhartha Singh Chouhan, Adv.	

10.	Original Application No. 44/2013(CZ) (M.A.No.625/16) (M.A.No.716/16)	Tribunal At Its Own (Fly Ash, Thermal Power) Vs. Chairman M.P pollution Control Board & 4 Ors.	Mr. Sachin K. Verma, Adv. For R-3&4 Mr. Yogesh Bhatnagar Adv. Mr. Om. S. Shrivastava, Adv. Mr. Shreyraj Saxena, Adv. Mr. Narmada Prasad Choudhary, Adv. Mr. Amit Choudhary, Adv. Mr. Vivek Rusia, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Parul Bhadoria, Adv.	
11.	Original Application No. 122/2015(CZ)	Anhad Mishra Vs. Union of India & Ors.	Mr. Rohit Sharma, Adv. Mr. Rudra dev singh, Adv. Mr. Vineet Singh, Adv. Ms. Parul Bhadoria, Adv.	
12.	Original Application No. 95/2015(CZ)	Laxmi Chouhan Vs. Union of India & 7 Ors.	Mr. Sanjay Agarwal, Adv. Ms. Parul Bhadoria, Adv. Mr. Yadvendra Yadav, Adv. Mr. Sachin K. Verma, Adv. Mr. Yogesh Bhatnager, Adv. Mr. S.S. Chohan, Adv. Mr. R.C. Chohan, Adv. Mr. R.K.Baghel, Adv.	
13.	Original Application No. 36/2015 (CZ)	Laxmi Chauhan (Fly Ash Power Project) Vs. Union of India & 5 Ors	Mr. Sanjay Kumar, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. Ms. Anjum Feroz, Adv.	
14.	Appeal No. 42/2015(CZ) (M.A.No.563/16) (M.A.No.114/17)	Chhattisgarh SPG Co. Ltd. Vs Chhattisgarh Environment Conservation Board	Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv.	
15.	Original Application No. 29/2015 (CZ)	Titiksha Social Organisation Vs Union of India & 5 Ors	Mr. Sanjay Kumar, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Deepesh Joshi, Adv.	

Date:22nd March, 2017

Time : 2.30 P.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
16.	Original Application No. 13/2017(CZ)	Dr. Alankrita Mehra Vs Union of India & 9 Ors. <i>(Regarding Sewage Treatment Plant)</i>	Mr. Vivek Choudhary Adv. Mr. Rohit Sharma, Adv. Mr. Om.Shankar.Shrivastava, Adv. R-1 Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Sandeep Singh Adv. CPCB Ms.Parul Bhadoria,Adv.R-6 Mr. Deepesh Joshi, Adv. Mr. Dharamveer Sharma,Adv. Mr. V.H.Vaswani, Adv.	

17.	Original Application No. 104/2016(CZ)	Sudeshwar Rao Waghmare Vs. Commissioner, Office of BMC	Mr.Sudeshwar Rao Waghmare, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Dharamvir Sharma, Adv.	
-----	---	---	--	--

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in